

number of 10 applications for registration under the scheme of Delicensing of industries and under the scheme of Exempted Industries Registration for the public sec-

tor units of the State Governments are pending for consideration. The State-wise position of these are as under :—

State	No. of applications pending for Registration	
	De-licensing Registration	Exempted Industries Registration
Haryana	1	.
J&K	1	.
Karnataka	1	.
Kerala	1	..
Punjab	3	..
Rajasthan	1
Tamilnadu	1	..
U.P.	1	.
	9	1

APPOINTMENT OF CHIEFS OF PUBLIC SECTOR UNDERTAKINGS

*68. SHRI K. P. UNNIKRISHNAN .
Will the PRIME MINISTER be pleased to state :

(a) the details of the posts of Chiefs of Union Public Sector Undertakings filled up, Ministry-wise, from 7 November, 1990 till the issue of Notification for General Elections to Lok Sabha;

(b) whether the incumbents fulfil all requirements laid down by the Public Enterprises Selection Board and whether their appointments were in consonance with the recommendations of the Selection Committees;

(c) the details of appointments made after the Notification for the General Elections to Lok Sabha was issued; and

(d) whether the Government propose to review such appointments done in violation of the guidelines of the Election Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA) (a) As per the information available the details of the appointments made to the posts of Chiefs of the Central Public Sector Undertakings during the period from the 7th of November, 1990 to the 19th of April, 1991 i.e. till the date of issue of the notification for the General Elections to the Lok Sabha are given in the attached Statement-I.

(b) Excepting a few these appointments were made as per the recommendations of the Public Enterprises Selection Board.

(c) As per the information available the details of the appointments made after the 19th of April, 1991 i.e. the date of notification for the General Elections to Lok Sabha and up to the 30th of June, 1991 are given in the attached Statement-II.

(d) The matter is under Consideration.

STATEMENT - I

Appointment of Chief Executives of PSUs Approved by A CC Since 7-1-1980 and upto 19-4-1991

Sl. No.	Name of the Min. /Dept.	Name of the PSU	Post	Name of th. Appointee	Date of Issue of ACC Orders	Date of Joining	Remarks
1	2	3	4	5	6	7	8
1.	M/o Textiles	National Handloom Development Corpn.	MD	O. M. Hamayun	19-12-90	12-6-85	Ext. Case
2.		National Textiles Corpn. (South Maharashtra).	CMD	Y. Sundaram	8-2-91	30-3-88	Ext. Case
3.		National Textiles Corp. (North Maharashtra)	CMD	K.S. Sidhu	8-2-91	24-2-88	Ext. Case
4.		North East Handicrafts Hand. Dev. Corpn. Ltd.	MD	J.K. Sauglura	7-3-91	23-2-91	
5.		North East Handicrafts Hand. Dev. Corpn. Ltd.	MD	M.S. Pangtay	21-3-91	27-6-91	
6.		National Textiles Corpn. (Holding Co.).	CMD	R. Ramakrishna	12-4-91	19-4-91	
7.		National Textiles Corpn. (UP) Ltd.	CMD	M.S. Rana	15-4-91	Not yet joined	
8.		National Textiles Corpn. (MP) Ltd.	CMD	P. Saravanan	15-4-91	19-4-91	
9.		National Textiles Corpn. (WB&O)	CMD	S.K. Chakravarty	15-4-91	6-5-91	
10.	M/o Surface Transp.	Central Inland Water Transport Corpn.	CMD	Cmdr. J.C. Sethi	21-12-90	31-1-91	
11.		Delhi Transport Corporation	CMD	R.R. Singh	4-2-91	4-2-91	
12.		Cochin Shipyard Ltd.	CMD	Cmdr. S.S. Bawa	15-4-91	10-5-91	
13.	D/o Fertilizers	Projects & Development India Ltd.	CMD	S.P. Sharma	5-2-91	17-3-91	
14.	D/o Education	Educational Consultants India Ltd.	MD	Prof Yudhvir	8-2-91	Not yet joined	

15. D/o Steel	Ferro Scrap Nigam Ltd	MD	A.K. Mukherjee	8-2-91	23-2-51
16.	Hindustan Steel Works Construction Ltd.	CMD	M.N. Singh	31-1-91	6-2-91
17.	Metallurgical Engineering Consultant India Ltd.	CMD	S.K. Gupta	4-1-91	1-4-91
18. D/o Heavy Industry	National Instruments Ltd.	CMD	S.R. Das	4-3-91	18-10-84
19.	Reynolds Burn Ltd.	CMD	Brig. G.P. Batra	26-3-91	30-3-91
20.	Andrew Yule & Co Ltd	CMD	Jayanta Ray	26-3-91	1-4-91
21.	Rajasthan Electronics & Instruments Ltd.	MD	M.P. Jindal	27-3-91	16-4-91
22.	Hindustan Paper Corporation	CMD	B.T. Sridharan	11-4-91	19-4-91
23.	Burn Standard Co. Ltd	MD	R.P. Singh	16-4-91	27-5-91
24. D/o Petroleum & NG	Indian Oil Corporation Ltd.	Chairman	K.N. Venkatasubramanian.	12-3-91	25-3-91
25. D/o Chemicals & PC	Manipal State Drugs Pharmaceuticals Ltd.	MD	V.B. Sampath	15-3-91	20-5-91
26	Hindustan Organic Chemicals Ltd	CMD	B.G. Khare	19-4-91	30-4-91
27. D/o Coal	Bharat Cooking Coal	CMD	B. Mathur	21-3-91	26-3-91
28.	Central Mine Planning & Design Institute Ltd.	CMD	R.N. Mishra	21-3-91	26-3-91
29.	Western Coalfields Ltd.	CMD	S.P. Verma	5-4-91	6-4-91
30. M/o Commerce	Tea Trading Corpn. India Ltd	MD	M. Chanda	21-3-91	9-5-91
31. M/o Environment	Andaman Nicobar Islands Forests & Plantation De. Co. Ltd.	MD	B.A. Mathews	21-3-91	7-5-91
32. M/o Defence	Mishra Dhatu Nigam Ltd.	CMD	K.K. Sinha	22-3-91	5-3-81
33. D/o Electronics	Semi Conductor Complex India Ltd.	CMD	Col. Ramakant	16-4-91	8-5-91
34.	Electronic Trade & Technical Dev. Corpn.	CMD	B.C. Mohanty	30-1-91	31-1-91
35. D/o Power	National Thermal Power Corpn.	CMD	P.S. Bami	18-4-91	28-4-91
36. M/o Health & FW	Indian Medicines Pharmaceuticals Corpn. Ltd.	MD	Laxmikant Dwivedi	19-4-91	Not yet joined
37. D/o Food	Food Corporation of India	Chairman	J.C. Lynu	17-12-90	19-12-90

STATEMENT - II

Appointments of Chief Executive of PSUSR Approved by ACC since 20-4-91 and upto 30-6-91

Sl. No.	Name of the Mtn./Deptt.	Name of the PSU	Post	Name of the Appointee	Date of issue of ACC Orders	Date of joining	Remarks
1	2	3	4	5	6	7	8
1.	D/o Fertilizers	Pradexp Phosphate Ltd	MD	C Mohanty	1-5-91	1-6-91	
2.	D/o Defence Prod.	Hindustan Aeronautics Ltd.	CMD	Wg. Cdr. R.N Sharma	2-5-91	2-5-91	
3		Bharat Electronics Ltd.	CMD	P.D. Modak	21-6-91	1-8-91	
4.	M/o Petroleum & NG	Cochin Refineries Ltd	CMD	K.L. Kumar	29-5-91	7-6-91	
5.		Balmer Lawrie & Co. Ltd	MD	V.N. Varma	21-6-91	1-6-91 (Acting)	
6.	D/o Steel	Rashtriya Ispat Nigam Ltd	CMD	B.N. Rath	29-5-91	15-6-91	
7.		Metalscap Trade Corpn Ltd	CMD	S.M. Venkatesman	21-6-91	Not yet joined	
8.		Kudremukh Iron Ore Co. Ltd	CMD	A. Krishnamurthy	21-6-91	3-7-91	
9.		Bhilai Steel Plant	MD	Subrata Ray	2-7-91	13-7-91	
10.	D/o Heavy Industry	Engineering Projects India Ltd.	CMD	G.K. Mathur	30-5-91	4-6-91	
11.		Maruth Udyog Ltd.	CMD	R.C. Bhargava	23-5-91	23-5-91 (Designation change)	
12.		Tungabhadra Steel Projects Ltd.	MD	B. Venkatawarlu	6-5-91	8-5-91	
13.	M/o Textiles	British India Corporation	CMD	M.S. Yadav, IPS	16-5-91	7-6-91	
14.		National Jute Manufacturing Co.	CMD	A.K. Moutra	21-6-91	29-3-85 Ext. case	
15.	D/o Mines	Bharat Aluminium Co. Ltd.	CMD	S.M. Azad	21-6-91	Not yet joined	
16.	M/o Surface Transp.	Shipping Corporation of India	CMD	Capt. P.P. Radhakrishnan	17-6-91	18-6-91	
17.	D/o Telecommunication	Telecommunications Consultants India Ltd..	CMD	Y.L. Agarwal	21-6-91	22-9-86 Ext. case	
18.	M/o Health & FW	Hindustan Latex Ltd.	CMD	G. Rajamohan	21-6-91	8-7-91	
19.	M/o Railways	Container Corpn. of India Ltd.	Part-time Chairman	Ranjit Methur	21-6-91	26-6-91	
20.		Indian Railway Construction Co.	Part-time Chairman	K.V. Krishnamurthy	23-5-91	29-5-91	
21.	D/o Power	North Eastern Electric Power Corpn.	CMD	N.K. Das	3-5-91	14-5-91	